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Title: The Minister of State in the Ministry of External Affairs laid a statement regarding status of implementation of the recommendations contained in the 20th Report of the Standing Committee on External Affairs on Demands for Grants (2013-14), pertaining to the Ministry of External Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Madam, I beg to lay the statement on the status of implementation of the recommendations contained in the 20th Report (15th Lok Sabha) of the Standing Committee on External Affairs in pursuance of Rule 73A of the Hon'ble Speaker, Lok Sabha.

2. The Standing Committee on External Affairs examined the Demands for Grants of the Ministry of External Affairs for the year 2013-14 and laid its 20th Report on the Lok Sabha on 26th April, 2013. The report included 29 Recommendations, on which Action Taken Report was submitted to the Committee on 24 July, 2013.

3. Now, I am laying on the Table of the House the progress made in implementation of the recommendations of the Committee, as required under Hon'ble Speaker's above direction. The recommendations of the Committee have been studied in true letter and spirit and every endeavour will be made to look into these recommendations.

4. I would not like to take the valuable time of the House to read out all the contents but would request that this may be considered as read.

...(Interruptions)

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